

Government has been making continuous efforts for increasing the export of computer software which include mounting of delegations, Buyer-Seller meets, market surveys, exchange of information and by liberalising the provisions of the Exim-Policy. The projections for the export of software during 1998-99 and 1999-2000 are given below:-

	(Rs. Crores)	
	1998-99	1999-2000
Target	10997	18,695
Projected growth	61.72%	70%

(Source: Electronics & Computer Software EPC)

**Delicensing of Alcohol/Tobacco/
Petroleum Products**

3371. SHRI BALASAHEB VIKHE PATIL:
SHRI GIRAJALA VENKAT SWAMY NAIDU:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government propose to delicense the manufacturing of alcohol, tobacco and petroleum products, such as motor-spirit etc.;

(b) if so, the date by which it is likely to be delicensed; and

(c) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) Government has already de-licensed industrial alcohol and petroleum (other than crude) and its distillation products. Review of industries to be retained under compulsory licensing under the Industries (Development and Regulation) Act, 1951 is a continuous process and no timeframe has been formulated for further de-licensing of industries.

[Translation]

Nationalised Banks

3372. SHRI NARENDRA BUDANIA:
SHRI RANJIB BISWAL:
SHRI JAYSINHJI CHAUHAN:
DR. RAM CHANDRA DOME:

Will the Minister of FINANCE be pleased to state:

(a) the number of branches of nationalised banks functioning in the country, State-wise;

(b) the total amount deposited in these branches and the amount invested by these branches during the last three years, State-wise;

(c) whether these branches have invested less amount than the deposit;

(d) if so, the reasons therefor;

(e) the amount provided as loan by these branches during the above period; and

(f) the steps taken to recover these loans?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) State/Union Territory-wise number of branches of scheduled commercial banks including nationalised banks as at the end of June 1998 is given in the attached statement-I.

(b) and (e) State/Union Territory-wise aggregate deposits, gross bank credit and investments of all scheduled commercial banks during the last three years are given in the Statement-II and III respectively.

(c) and (d) The resources mobilised by banks as deposits are deployed by them in the form of credit and investments in Government securities, Shares/Debentures/Bonds/Commercial Paper etc. The flow of funds from scheduled commercial banks to commercial sector in the form of bank credit (other than food credit) and investments in shares/debentures/bonds/commercial paper etc. increased by Rs. 51,601 crore during the year 1997-98 as against an increase of Rs. 30,631 crore during the year 1996-97. During the current financial year 1998-99 upto October 9, 1998, increase in non-food credit to the commercial sector by scheduled commercial banks was of the order of Rs. 6,972 crore (2.2 per cent) as against Rs. 4,686 crore (1.7 per cent) in the corresponding period of last year.

(f) Reserve Bank of India have advised the nationalised banks to bring improvement in recovery of loans by setting up recovery cells, recovery of Non-Performing Assets and that the performance in this regard to be monitored by the banks' top management. Debt Recovery Tribunals have also been set up at various places to assist in the speedy recovery of bank dues.